

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

380 /252/ND/2018

In the matter of :

Kalpana International Breweries Ltd & Ors.

...PETITIONER

SECTION

Under Section 252

Order delivered on 19.7.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : *Mr. Manish K. Bansal, A.R.*

For the Respondent/Corporate Debtor :

For the Intervener : Mr. Gopal Singh, Dy. ROC for ROC

Mr. Puneet Rai, Jr. St. Counsel, Income tax Department with

Mr.

Aayushmaan Vatsyayana, Advocate

ORDER

Learned authorized representative for the Appellant is present. Ld. Dy. Registrar for ROC as well as Ld. Standing Counsel for Income tax Department are present. Heard.

Order is reserved.

-SJ-

MEMBER (TECHNICAL)

-Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

19.7.2018